

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Original Application No. 74 of 2022(SZ) &
I.A. No. 192 of 2022(SZ)**

IN THE MATTER OF:

Thiru. Rathnasamy,
Tiruppur District

... Applicant

Versus

The District Collector
Tiruppur District,
Tiruppur and others

... Respondents

INDEX

| S. No | Date | Description | Page No. |
|--------------|-------------|--|-----------------|
| 1 | 18.04.2023 | Report of the Revenue Divisional Officer | 1-4 |
| 2 | 18.04.2023 | Annexure I | 5-9 |

(Note: The page numbers are found in the top of every page)



Through
Dr.D.Shanmuganathan
Standing Counsel
National Green Tribunal
South Zone

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 74 of 2022(SZ) &
I.A. No. 192 of 2022(SZ)

IN THE MATTER OF:

Thiru. Rathnasamy,
Tiruppur District

... Applicant

Versus

The District Collector
Tiruppur District,
Tiruppur and others

... Respondents

REPORT FILED BY THE REVENUE DIVISIONAL OFFICER ON THE ORDERS OF
THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

I, R.Jaswanth Kannan S/o. Ramesh, aged about 28 years residing at Revenue Divisional Officer Quarters, Udumalpet, Tiruppur District holding office as Revenue Divisional Officer, Udumalpet, Tiruppur District and as such well acquainted with the facts of the records from the records.

1. It is respectfully submitted that the Hon'ble Tribunal in its order dated 16.02.2023, directed as follows.

“In this regard, we direct the Revenue Divisional Officer - Udumalpet to coordinate with the local panchayat viz., Myvadi Panchayat, the concerned Panchayat Union and the quarry operators concerned either they are made a party to this application or not and involve them in the process of laying a tar road.”

2. It is respectfully submitted that the Hon'ble Tribunal in its order dated 24.03.2023, directed as follows.

“Pursuant to our directions given on 16.02.2023, the Revenue Divisional Officer conducted a meeting with the quarry and crushing unit operators. The outcome of the meeting is yet to be filed by the Revenue Divisional Officer - Udumalpet.”


18/4/23
Revenue Divisional officer
Udumalpet.

3. It is humbly submitted that the meeting was conducted on 14.03.2023 on the Myvadi Village Panchayat Office with all the respondents and stakeholders

Table1-Applicant Details

| Applicant | Name and Address of the Unit | Type of Activities | S.F.No.of Thiru.T.Rathnasamy |
|---|--|--------------------|------------------------------|
| A | Thiru.T.Rathnasamy, S/o, Thayansasamy, No: 530/2A1B, Myvadi village-II, Krishnapuram post, madathukulam Taluk, Tiruppur District | Agriculture land | S.F.Nos:524/1A, 530/2A1B |
| Shed built by Thiru.T.Rathnasamy in the SF No: 530/2A1A belonging to Tmt. Jeyalakshmi | | | |

| Respondent | Name of the Unit | Type of Quarry |
|------------|--|--------------------|
| R5 | M/s.K.Marudachalam, S/o,Kalimuthu, S.F.No: 530/2A3, Myvadi village, Madathukulam Taluk, Tiruppur Dist. | Rough Stone Quarry |
| R6 | M/s.G.P.R.Sand Blue Metals Pvt Ltd. S.F.No: 539/2(p), Myvadi village, Madathukulam Taluk, Tiruppur Dist. | Stone Crusher |
| R7 | M/s.Makesh Stone Crusher, S.F.No: 519/2(p), Myvadi village, Madathukulam Taluk, Tiruppur Dist. | Stone Crusher |
| R8 | M/s.Arthanareswarer Blue Metals, S.F.No: 546/2C,547/4A & 4C Myvadi village, Madathukulam Taluk, | Stone Crusher |


18/4/23
Revenue Divisional officer
Udumalpet.

| | | |
|----|--|---------------|
| | Tiruppur Dist. | |
| R9 | M/s.K.M.S.Karuppusamy quarry S.F.No: 481/1B Myvadi village, Madathukulam Taluk, Tiruppur Dist. | Stone Crusher |

4. It is respectfully submitted that the applicant has own land in the S.F.No:530/2A1B of Myvadi village, Madathukulam taluk, Tiruppur District and found Cultivated with Maize. Presently, the applicant is living in the majara Narasingapuram, Myvadi village, belonging to SF No:604/1D. The photographs are enclosed as Annexure-I.
5. It is respectfully submitted that the 5th Respondent submitted that his quarry is inoperative for the past 6 months due to repeated complaints by Thiru. Rathnasamy on the use of Pathway, despite no problem arises from the Pathway.
6. It is respectfully submitted that the 6th Respondent GPR Sand Blue Metals is located 830 meters from the Applicants land.
7. It is respectfully submitted that Respondent 7, Mahesh Stone Crusher which the petitioner Thiru. Rathnasamy claims the nearest is 0.5kms far away.
8. It is respectfully submitted that Respondent 8, Arthanaarasewarar Blue Metals is doing the Water Sprinkling Activity within their premise and in roads. Thiru. Rathnasamy, the petitioner in this case is also one of the shareholder of the Pathway where Akshaya Raj Blue Metals is the nearest to the Petitioner. It is respectfully submitted that Respondent 8, has made his premises with Tar Road and Sprinkling his premises regularly Basis. No way the Petitioner Thiru. Rathnasamy is affected by the Quarrying Process in regard to his Quarry. Respondent 8 has all proper Certifications upto 2030 as per Pollution Control Board Guidelines.
9. It is respectfully submitted that Respondent 9, KMS Karuppusamy Quarry made that the pathway is a shared Pathway. In the land where the petitioner Thiru. Rathnasamy resides is a encroached Patta Land belonging to Tmt.Jeyalakshmi.
10. It is respectfully submitted that The Development fund paid by the Quarry Operators to the Panchayat In the last Quarter 14 Lakhs is paid to Electricity Board.


Revenue Divisional officer
Udumalpet.

11. It is respectfully submitted that this is a shared pathway in extent between the petitioner and the respondents. The Block Development officer, Madathukulam Block submitted a estimate of Rs.15 lakhs for the distance of 363 meters stretch with 10 meters width for laying the tar road. The respondents request the Hon'ble Court to decide how much amount and how much extent to be contributed by petitioner and other respondents and the Respondents are ready to do this process of laying a tar road.

| S.F.No | Classification | Distance |
|--------|-------------------|------------|
| 534/2B | Patta Land | 183 Meters |
| 533 | Government Quarry | 60 Meters |
| 530 | Patta Land | 120 Meters |

12. It is respectfully submitted to the Hon'ble National Green Tribunal the FMB, the petitioners Shed in SF Number: 530/2A1A and the new house constructed by the Petitioner within the Village SF Number: 604/1D and the estimate for laying the tar road.

Signature:

(With seal)


18/04/23
Revenue Divisional officer
Udumalpet.

VERIFICATION

I, R.Jaswanth Kannan, S/o. Ramesh, working as Revenue Divisional Officer, Udumalpet, Tiruppur District do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Date: 18.04.2023

Signature:

(With Seal)


18/04/23
Revenue Divisional officer
Udumalpet.



Madathukulam Taluk, Myvadi village S.F.NO: 604/1D (Applicant Rathnasamy new House, Presently he is living in this house


Revenue Divisional officer
Udumalpet.

4/17/23, 12:07 PM

வட்டாட்சியர் அலுவலக இணைய சேவை - நில உரிமை விபரங்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : திருப்பூர்

வட்டம் : மடத்துக்குளம்

வருவாய் கிராமம் : மைவாடி 1-2

பட்டா எண் : 2923

உரிமையாளர்கள் பெயர்

1. ரத்தினசாமி மனைவி புஸ்பவதி

| புல எண் | உட்பிரிவு | புன்செய் | | நன்செய் | | மற்றவை | | குறிப்புரைகள் |
|---------|-----------|------------|---------|------------|---------|------------|---------|--|
| | | பரப்பு | தீர்வை | பரப்பு | தீர்வை | பரப்பு | தீர்வை | |
| | | ஹெக் - ஏர் | ரூ - பை | ஹெக் - ஏர் | ரூ - பை | ஹெக் - ஏர் | ரூ - பை | |
| 604 | 1D | 0 - 2.00 | 0.06 | -- | -- | -- | -- | 2019/0103/32/183324- --- 01-08-2019 |
| | | 0 - 2.00 | 0.06 | | | | | |

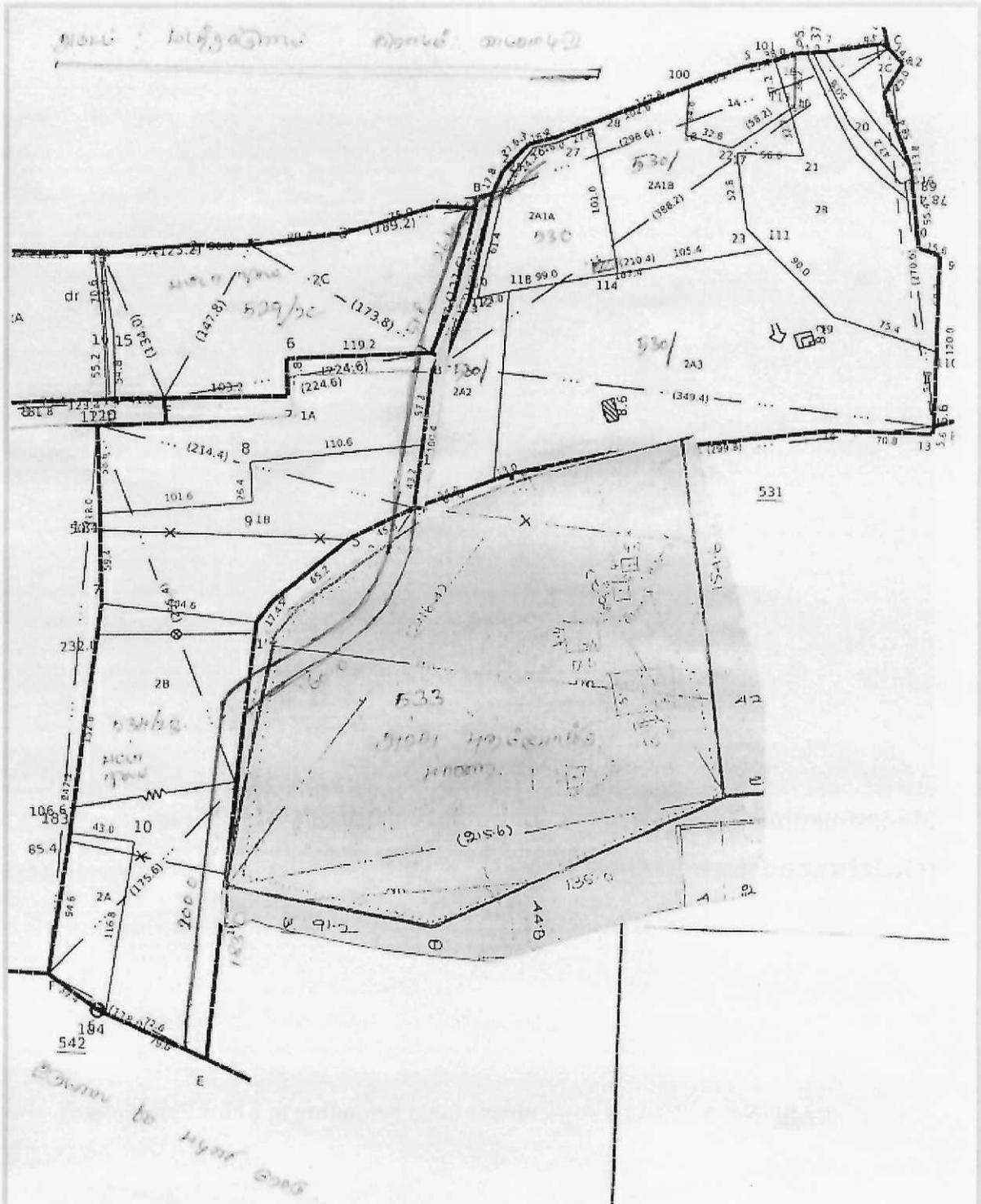
குறிப்பு2 :

| | |
|--|--|
| | 1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் https://eservices.tn.gov.in என்ற இணைய தளத்தில் 32/07/085/02923/60506 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும். |
| | 2. இத் தகவல்கள் 17-04-2023 அன்று 12:00:49 PM நேரத்தில் அச்சடிக்கப்பட்டது. |
| | 3. கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும் |

Village Records of the New House belonging to Thiru.Rathinasamy

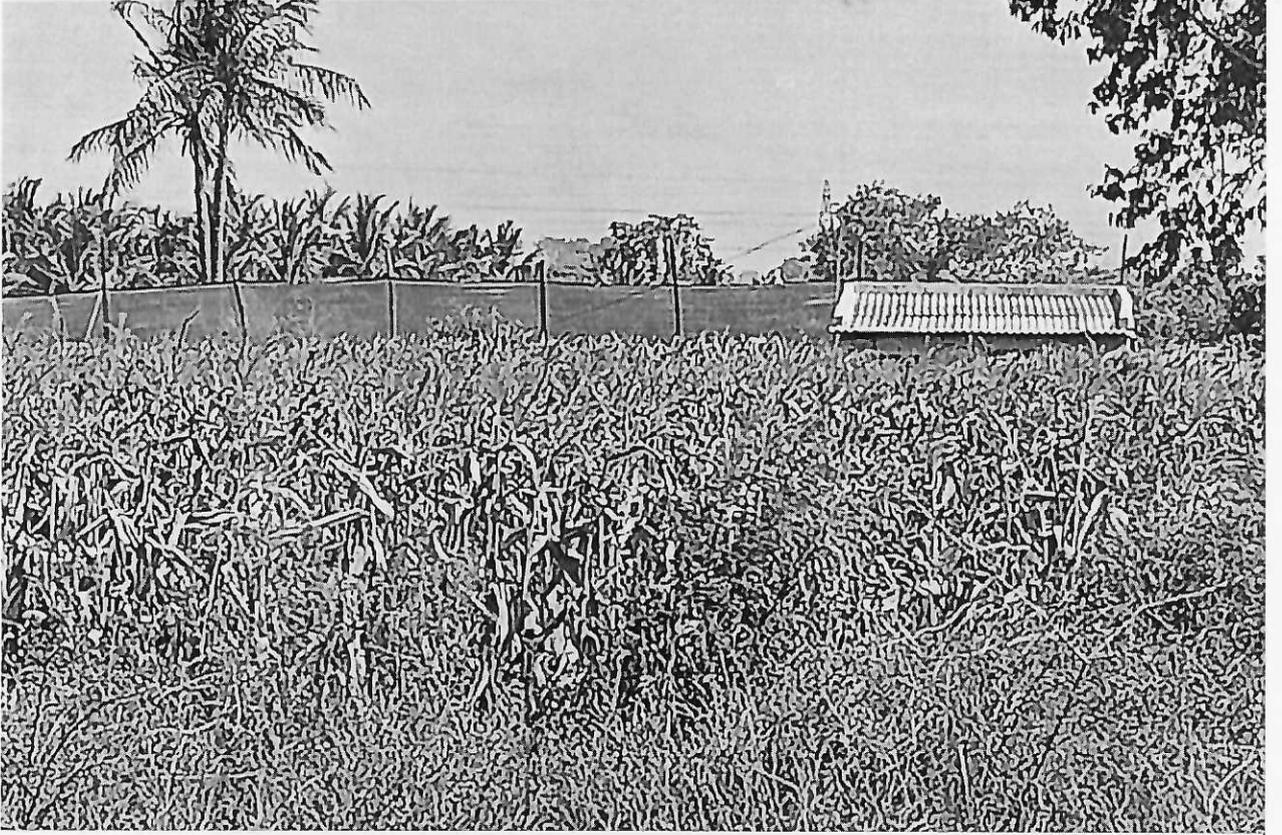
18/4/23
Revenue Divisional officer
Udumalpet.

www.rajiv.gov.in



FMB of the Shed belonging to Thiru.Rathinasamy. SF No: 530/2A1A Shed
(Marked in Box, is the land belonging to Tmt.Jeyalakshmi).
SF No: 530/2A1B Agricultural Land belonging to Thiru.Rathinasamy


Revenue Divisional officer
Udumalpet.



**Madathukulam Taluk Myvadi village S.F.NO:530/2A1A Shed
(Cultivated the Maize Crops)**

SF No: 530/2A1B Agricultural Land belonging to Thiru.Rathinasamy


Revenue Divisional Officer
Udumalpet.

4/17/23, 7:01 PM

வட்டாட்சியர் அலுவலக இணைய சேவை - நில உரிமை விபரங்கள்



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : திருப்பூர்

வட்டம் : மடத்துக்குளம்

வருவாய் கிராமம் : மைவாடி 1-2

பட்டா எண் : 1185

உரிமையாளர்கள் பெயர்

| | | | | |
|----|-------------------|-------|------------------------------|---|
| 1. | - | ... | தாயாண்டசாமி கவுண்டர் | - |
| 2. | - | ... | ரத்தினசாமி(எ) ரத்தினமூர்த்தி | - |
| 3. | இரத்தினசாமி | மனைவி | மணிமேகலை | - |
| 4. | முத்துக்கிருஷ்ணன் | மனைவி | மனோன்மணி | - |
| 5. | தங்கவேல் | மனைவி | பொற்கொடி | - |
| 6. | சுப்பேகவுண்டர் | மகன் | கருப்புசாமி கவுண்டர் | - |
| 7. | சுப்பேகவுண்டர் | மகன் | சிவராஜ் கவுண்டர் | - |

| புல எண் | உட்பிரிவு | புன்செய் | | நன்செய் | | மற்றவை | | குறிப்புகள் |
|---------|-----------|------------|---------|------------|---------|------------|---------|---|
| | | பரப்பு | தீர்வை | பரப்பு | தீர்வை | பரப்பு | தீர்வை | |
| | | ஹெக் - ஏர் | ரூ - பை | ஹெக் - ஏர் | ரூ - பை | ஹெக் - ஏர் | ரூ - பை | |
| 530 | 2A1B | 0 - 99.50 | 1.37 | -- | -- | -- | -- | 2020/0103/32/265101-51/1421 -- 22-09-2020 |
| | | 0 - 99.50 | 1.37 | | | | | |

குறிப்பு2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 32/07/085/01185/50525 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 17-04-2023 அன்று 06:53:49 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்.

Village Records SF No: 530/2A1B Agricultural Land belonging to Thiru.Rathinasamy

Revenue Divisional officer
Udumalpet.

அனுப்புநர்

திரு.எம்.ரொனால்டு ஷெல்டன் பெர்னாண்டஸ்,
வட்டார வளர்ச்சி அலுவலர்(கி.ஊ),
மடத்துக்குளம்.

பெறுநர்

வருவாய் கோட்டாட்சியர்,
உடுமலைப்பேட்டை.

ந.க.எண் : 265/2023/ஆ2

நாள் : 18.04.2023

பொருள்: உத்தேச மதிப்பீடு நிர்ணயம் - திருப்பூர் மாவட்டம் -
மடத்துக்குளம் வட்டம் - மைவாடி-2 கிராமம் -
உடுமலைப்பேட்டை முதல் பழனி செல்லும் சாலையில் புல
எண்.530 நெ.காலையில் செல்லும் வண்டி தடத்திற்கு தார்
சாலை அமைக்கும் பணிக்கு மதிப்பீட்டு தொகை நிர்ணயம்
செய்து அறிக்கை சமர்ப்பித்தல் - தொடர்பாக.

பார்வை: தேசிய பசுமை தீர்பாயம் தெற்கு மண்டலம் சென்னை OA
No.74/22(sz)& I.A.No:192/2022 (SZ)

திருப்பூர் மாவட்டம் உடுமலைப்பேட்டை முதல் பழனி செல்லும் சாலையில்
மடத்துக்குளம் வட்டம் மைவாடி-2 கிராமம் புல எண்:533-ல் அமைந்துள்ள அரசு புறம்போக்கு
குவாரிக்கும் மற்றும் புல எண்.530/2ஏ3 நெ.காலையில் அமைந்துள்ள திரு.மருதாச்சலம்
குவாரிக்கும் ஆகிய இரு குவாரிக்கும் செல்லும் வண்டி தடமானது 363 மீ நீளம் மற்றும் 10 மீ
அகலம் மண்பாதையாக உள்ளதை தார்சாலையாக அமைக்க உத்தேச மதிப்பீடு தொகை
(Estimation Amount) ரூ.1500000/- (ரூபாய் பதினைந்து இலட்சம் மட்டும்) என்பதைப்
பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

செ.கிருஷ்ண
18.04.2023
வட்டார வளர்ச்சி அலுவலர் (கி.ஊ)
மடத்துக்குளம்

18-4/

Revenue Divisional officer
Udumalpet.